

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2038  
ANSWERED ON:16.03.2005  
REPORTS OF COMMISSION OF ENQUIRY  
Fernandes Shri George

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government is aware that law requires that the reports of the Commission of inquiry should be presented to Parliament within six months of their receipt;
- (b) if so, whether the Government proposes to lay before Parliament the Phukan Commission final report which was submitted before the Commission was disbanded; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a): Yes, Sir.
- (b) to (c): The matter is under examination.